

OFFICE OF THE PR. DISTT. AND SESSIONS JUDGE JAMMU

ORDER

No: 52

Date: 7-05-2022

In the interest of the administration and smooth functioning of court work the attachment order of Sh. Lalit Ganhar, Jr. Assistant of the court of Addl. Mobile Magistrate (Traffic) Jammu who has been attached vide this office order No.182/PDSJJ dated 20.08.2022 is hereby withdrawn and the official is further attached in the court of Spl. Electricity Magistrate Jammu till further orders.

Sd/-
(Sanjay Parihar)
Pr. Distt. & Sessions Judge
Jammu

No: 1052-57 /PDSJJ

Date: 07-05-2022

Copy to the:-

1. Special Judge Fast Track court for POCSO Cases Jammu, for information.
2. Addl Mobile Magistrate (Traffic) Jammu for information and necessary action.
3. Spl. Electricity Magistrate Jammu for information.
4. Sh Lalit Ganhar Jr Assistant of the court of Addl. Mobile Magistrate (Traffic) Jammu for information and compliance.
5. Office Record.
6. E-court for uploading the same on official website

Sanjay
Pr. Distt. & Sessions Judge
Jammu

07-5-22